

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3849

ANSWERED ON:17.05.2006

MISMANAGEMENT IN CGHS DISPENSARIES

McLeod Smt. Ingrid;Patil Shri Balasaheb Vikhe;Vijay Krishna Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received complaints regarding supply of wrong medicines or non-issue of specific medicines, mismanagement, irregularities and non-indenting of local purchase medicines etc. to the CGHS beneficiaries in Delhi;
- (b) if so, the details of such complaints received during the last two years and the current year dispensary-wise; and
- (c) the action taken by the Government on the said complaints including the steps taken or proposed to be taken by the Government to check such irregularities in CGHS dispensaries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b) Yes sir, there were complaints from CGHS beneficiaries in respect of supply of specific medicines in CGHS Delhi. Details' regarding complaints received during the last two years and current year as per records available is Annexed.

Most of these complaints are regarding non-availability of authorised local Chemists, supply of alternate brands of medicines by the dispensaries and behaviour of the Local Chemists.

(c)Appropriate actions have been initiated against the erring officials as a deterrent measure to avoid such mistakes in future.

A new panel of Chemists have been appointed with effect from 1.4.2006. The medicines having the same chemical composition but with different brand name, if available in the dispensary, can not be indented /purchased through the local authorised chemists.